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PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

FOSECO INDIA LIMITED

This announcement is being issued by DSP Merrill Lynch Limited (**"Manager to the Offer"/"DSPML"**), on behalf of Cookson Group plc (hereinafter referred to as **"Acquirer" / "Cookson"**) and is in continuation of and shall be read in conjunction with the original Public Announcement dated October 12, 2007 and the subsequent public announcements dated December 4, 2007 and December 28, 2007 (collectively the **"PAs"**) and the Letter of Offer to the shareholders of Foseco India Limited (the "Target Company"/ 'Foseco") dated December 26, 2007 (the **"Letter of Offer"**), issued/sent by or on behalf of the Acquirer pursuant to Regulation 10 and 12 and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the **"SEBI (SAST) Regulations"**) in connection with the cash offer by the Acquirer to acquire up to 1,277,292 fully paid up equity shares of face value Rs.10/- each of the Target Company representing 20% of the Fully Paid Up Equity Voting Capital of the Target Company at an Offer Price of Rs.420.00 per fully paid up equity share (the **"Offer"**).

The details required to be notified under the SEBI (SAST) Regulations following completion of the Offer are as under:

1. Name of the Target Company : Foseco India Limited
2. Name of the Acquirer(s) : Cookson Group plc (Acquirer)
3. Name of Manager to the Offer : DSP Merrill Lynch Limited
4. Name of the Registrar to the Offer : Intime Spectrum Registry Limited
5. Offer Details
   a) Date of opening of the Offer : January 03, 2008
   b) Date of closure of the Offer : January 22, 2008
6. Details of the acquisition

Sr. No.	Item	Proposed in the Offer Document*	Actual*
6.1	Share holding of Acquirer/PAC (No. & %) before MOU/ PA	Nil	Nil
6.2	Shares agreed to be acquired by way of Preference Issue (No. & %)	Nil	Nil
6.3	Shares acquired in the Offer (No. & %)	1,277,292 (20%)	1,277,292 (20%)
6.4	Size of the Offer (No of shares multiplied by offer price per share)	Rs. 536,462,640/- (1,277,292 x Rs. 420)	Rs. 536,462,640/- (1,277,292 x Rs. 420)
6.5	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. and %)	Nil	Nil
6.6	Post offer share holding of Acquirers/ PACs (No & %) (2+3+4+6)	1,277,292 (20%)	1,277,292 (20%)
6.7	Pre & Post offer share holding of Public (No. & %)	Pre: 2,140,680 (33.52%) Post: 863,388 (13.52%)	Pre: 2,140,680 (33.52%) Post: 863,388 (13.52%)

* Based on Share Capital as on the date of the Letter of Offer.

7. Status of the escrow account, whether released or not : Released
8. Payment of interest to the shareholders along with the details thereof : Nil
9. Status of investor complaints received, if any : Nil

The Acquirer accepts full responsibility for the information contained in this Public Announcement and is responsible for the fulfillment of its obligations in terms of the SEBI (SAST) Regulations.

This Public Announcement will also be available on the SEBI's website www.sebi.gov.in

DSP Merrill Lynch

Issued by the Manager to the Offer on behalf of the Acquirer

Issued on behalf of Acquirer by:

Manager to the Offer

DSP Merrill Lynch Limited
10th Floor, Mafatlal Centre, Nariman Point, Mumbai- 400 021
Tel No: 6632 8000; Fax No: 2204 8518, Email: Foseco_openoffer@ml.com
Contact Person: Abhishek Garg

Place : Mumbai
Date : February 21, 2008